

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 149 of 2016 (SZ)**

**Appellant(s)**

Puducherry Environment  
Protection Association,  
Rep. by its Secretary,  
K. Irisappan  
Koodapakkam and Post

**Respondent(s)**

**Vs** Union of India,  
Rep., by its Secretary,  
The Ministry of Environment, Forests &  
Climate Change, New Delhi and 2  
others.

**Legal Practitioners for Appellant(s)**

M/s. Yogeshwaran. A  
Neha Miriam Kurian

**Legal practitioners for respondent(s)**

M/s. Syed Nurullah Sheriff for R1  
Mrs. A. Sathya Bama for R2  
M/s. T.Sai Krishnan, B. Lakshmi  
Narasimhan, R. Saravana, S. Aji Kumar  
and K. Kumara Guru for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.02.2018 Applicant & counsel not present. R1, R3 counsel present. Transfer application is pending before Principal Bench call on 07.03.2018.  (Tmt. MeenaSatheesh) Registrar